

Performance of the National Company Law Tribunal under the Insolvency and Bankruptcy Code – First Quarter (April–June 2026)

July 13, 2026

The National Company Law Tribunal (NCLT) has recorded its highest-ever first quarter performance in terms of approval of Resolution Plans since the enactment of the Insolvency and Bankruptcy Code, 2016 (IBC).

During the period from April to June 2026, the Tribunal approved 78 Resolution Plans across its Benches, involving an aggregate approved value of ₹5,517.66 crore.

In the course of approving these 78 Resolution Plans, the Tribunal disposed of 1,676 interlocutory applications in the main insolvency proceedings, in addition to 68 interlocutory applications decided along with the Resolution Plans.

As on 30 June 2026, the Tribunal has approved 1,628 Resolution Plans, involving an aggregate approved value of over ₹4.78 lakh crore. Further, as on 30 June 2026, 349 applications seeking approval of resolution plans continued to remain pending before different Benches of the NCLT, while 38 matters had already been heard and reserved for orders.

The Tribunal continues to discharge its adjudicatory functions despite institutional capacity constraints. As on 13th July 2026, against the sanctioned strength of one President, thirty-one Judicial Members and thirty-one Technical Members, the Tribunal was functioning with one President, twenty-six Judicial Members and twenty-five Technical Members, leaving eleven vacancies in the cadre of Members. No appointments of Judicial or Technical Members have been made since January 2025. The only appointment during this period was of Justice (Retd.) Anupinder Singh Grewal, as the President of the NCLT.



Registrar 13/07/26

National Company Law Tribunal
New Delhi

National Company Law Tribunal - (All Benches including Principal Bench)			
IBC Performance- Approval of Resolutions Plans			
S. No.	Year	No. of Plans Approved (All NCLT Benches)	Approved Amount in Plans (in Cr.)
1	2017-18	19	₹ 3,225
2	2018-19	81	₹ 1,19,993
3	2019-20	142	₹ 59,993
4	2020-21	122	₹ 32,533
5	2021-22	157	₹ 51,041
6	2022-23	208	₹ 60,842
7	2023-24	276	₹ 47,485
8	2024-25	288	₹ 54,759
9	2025-26	257	₹ 42,833
10	2026-27 (1st Quarter April, 2026 to June, 2026)	78	₹ 5,517
Total		1,628	₹ 4,78,221

Plans approved in the 1st Quarter during the Financial Years (April to June)		
1	01-04-2026 to 31-06-2026	78
2	01-04-2025 to 31-06-2025	58
3	01-04-2024 to 31-06-2024	73
4	01-04-2023 to 31-06-2023	45
5	01-04-2022 to 31-06-2022	42
6	01-04-2021 to 31-06-2021	35
7	01-04-2020 to 31-06-2020	19
8	01-04-2019 to 31-06-2019	26
9	01-04-2018 to 31-06-2018	13
10	01-04-2017 to 31-06-2017	0

National Company Law Tribunal			
Details of Resolution Plans approved in NCLT Benches in 2026-27 (1st Quarter April, 2026 to June, 2026)			
S. No.	Bench Name	No. of Resolution Plans approved	Approved Amount in Plans (in Cr.)
1	Principal Bench & New Delhi Bench	13	₹ 11,01,45,59,040
2	Allahabad Bench	5	₹ 1,16,53,18,123
3	Ahmedabad Bench	3	₹ 37,83,00,810
4	Bengaluru Bench	3	₹ 61,00,14,815
5	Chandigarh Bench	7	₹ 4,36,45,01,679
6	Chennai Bench	3	₹ 2,95,40,00,000
7	Cuttack Bench	2	₹ 2,38,70,39,540
8	Hyderabad Bench	2	₹ 72,18,46,420
9	Indore Bench	3	₹ 80,42,42,136
10	Kolkata Bench	15	₹ 5,07,88,37,118
11	Kochi Bench	4	₹ 41,34,23,240
12	Mumbai Bench	18	₹ 25,28,45,20,842
Total		78	₹ 55,17,66,03,763
			Rs. 5,517.66 Cr.

National Company Law Tribunal									
Details of Resolution Plans Approved from FY 2026-2027 (1st Quarter)									
Sl. No.	NCLT Bench	CP No.	Plan IA No.	Name of Parties		Section	Approved Amount by NCLT	Total No. of IA's Disposed with Resolution Plan	Total No. of IA's Disposed in main Matter
1	Principal Bench	CP (IB) 230 of 2024	IA No. 03 of 2026	Central Bank of India	Magnifico Minerals Pvt. Ltd.	7	55,00,00,000	1	22
2	Principal Bench	CP (IB) 630 of 2019	IA No. 48 of 2025	State Bank of India	Mastana Foods Pvt. Ltd.	7	1,35,39,00,410	1	38
3	New Delhi Bench 2	CP (IB) 1221 of 2018	IA No. 54 of 2024	Punjab & Sind Bank	M/s Alpine Realtech Pvt. Ltd.	7	1,35,17,26,157	4	29
4	New Delhi Bench 2	CP (IB) 380 of 2020	IA No. 40 of 2025	IIFL Private Equity Fund	Three C Green Developers Pvt. Ltd.	7	94,03,00,000	2	30
5	New Delhi Bench 3	CP (IB) 640 of 2024	IA No. 12 of 2026	Indian Renewable Energy Development Agency Ltd.	Siri Ram Syal Hydro Power Pvt. Ltd.	7	7,23,17,893	0	7
6	New Delhi Bench 3	CP (IB) 1083 of 2018	IA No. 1817 of 2023	Edelweiss Asset Reconstruction Company Ltd.	Adel Landmarks Ltd.	7	4,61,75,00,000	1	87
7	New Delhi Bench 3	CP (IB) 1481 of 2019	IA No. 58 of 2024	Sh. Satyajeet Panda & Anr.	M/s ANS Apartments Pvt. Ltd.	7	1,87,45,23,241	2	97
8	New Delhi Bench 3	CP (IB) 699 of 2021	IA No. 3480 of 2024	M/s State Bank of India	M/s Rakesh Nayar	95	15,10,67,000	1	11
9	New Delhi Bench 3	CP (IB) 696 of 2021	IA No. 3478 of 2024	M/s State Bank of India	M/s Babita Nayar	95	1,89,33,000	1	11
10	New Delhi Bench 4	CP (IB) 685 of 2022	IA No. 01 of 2025	Aditya Birla Finance Ltd.	Siti Broadband Services Pvt. Ltd.	7	7,11,68,000	1	21
11	New Delhi Bench 4	CP (IB) 588 of 2023	IA No. 66 of 2025	Ram Ratan Jagati	Futuristics Metal Trading Pvt. Ltd.	9	30,00,000	0	12
12	New Delhi Bench 4	CP (IB) 448 of 2020	IA No. 483 of 2023	Prabhatam Advertising Pvt. Ltd.	Panoptes India Pvt. Ltd.	9	15,23,339	0	16
13	New Delhi Bench 4	CP (IB) 193 of 2024	IA No. 10 of 2025		Technicolour Dream Pants Private Limited	10	86,00,000	0	14
14	Allahabad Bench	CP (IB) 38 of 2025	IA No. 36 of 2026	Axis Bank Ltd.	Archana Mishra	95	9,87,00,000	0	5
15	Allahabad Bench	CP (IB) 39 of 2025	IA No. 37 of 2026	Axis Bank Ltd.	Mr. Dinesh Kumar Mishra	95	9,87,00,000	0	5
16	Allahabad Bench	CP (IB) 143 of 2024	IA No. 10 of 2025	Ms Bakliwal Vyapaar Pvt. Ltd.	Ms Sibri Traders Pvt. Ltd.	7	1,10,00,000	1	9
17	Allahabad Bench	RCP (IB) 01 of 2024	IA No. 02 of 2026	Future Universal Petrochem Pvt. Ltd.	M/s Kapasi Infracon LLP	9	69,18,123	1	4
18	Allahabad Bench	CP (IB) 04 of 2019	IA No. 08 of 2025	BANK OF BARODA	HIND AGRO INDUSTRIES LTD	7	95,00,00,000	6	69
19	Ahmedabad Bench 1	CP (IB) 127 of 2020	IA No. 08 of 2026	M/s Bloom Dekor Ltd.	M/s Goenka Business and Finance Ltd. & Ors.	9	4,33,00,810	0	0
20	Ahmedabad Bench 2	CP (IB) 164 of 2023	IA No. 15 of 2025	SUNDRAM FASTENERS LIMITED	AMUL INDUSTRIES PRIVATE LIMITED	9	29,00,00,000	1	38
21	Ahmedabad Bench 2	CP (IB) 21 of 2023	IA No. 04 of 2026	BELGIUM GLASS AND CERAMICS PRIVATE LIMITED	EUROCOIN CERAMICS PRIVATE LIMITED	9	4,50,00,000	1	7
22	Bengaluru Bench	CP (IB) 11 of 2023	IA No. 14 of 2024	M/s Omkara ARC Pvt. Ltd.	M/s Divya Infra Properties Pvt. Ltd.	7	26,45,14,815	0	56
23	Bengaluru Bench	CP (IB) 123 of 2019	IA No. 10 of 2024	M/s Miller Trader Pvt. Ltd.	M/s Dunlop Polymers Pvt. Ltd.	7	17,25,00,000	0	8

National Company Law Tribunal									
Details of Resolution Plans Approved from FY 2026-2027 (1st Quarter)									
Sl. No.	NCLT Bench	CP No.	Plan IA No.	Name of Parties		Section	Approved Amount by NCLT	Total No. of IA's Disposed with Resolution Plan	Total No. of IA's Disposed in main Matter
24	Bengaluru Bench	CP (IB) 113 of 2022	IA No. 03 of 2024	Apartment Buyers Consumer Association	M/s Dreamz Infra India Ltd.	7	17,30,00,000	1	11
25	Chandigarh Bench 1	CP (IB) 291 of 2018	IA No. 01 of 2025	EDELWEISS ASSET RECONSTRUCTION CO LTD	WINSOME YARNS LTD.	7	1,62,90,00,000	3	56
26	Chandigarh Bench 1	CP (IB) 178 of 2023	IA No. 18 of 2024	Sh. Chandu Ram and Others	M/s Jaryal Motor Finance Company Limited	7	2,15,00,00,000	0	21
27	Chandigarh Bench 2	CP (IB) 144 of 2021	IA No. 2572 of 2023	Punjab National Bank	Delcray Cables Pvt. Ltd.	7	1,90,00,000	0	44
28	Chandigarh Bench 2	CP (IB) 449 of 2019	IA No. 1683 of 2023	Dinesh Kumar Jain	Vishal Rice Exports Pvt. Ltd.	9	1,62,00,000	0	58
29	Chandigarh Bench 2	CP (IB) 406 of 2018	IA No. 2960 of 2023	STATE BANK OF INDIA	NEXGEN LAMINATORS PRIVATE LIMITED	7	24,00,00,000	0	55
30	Chandigarh Bench 2	CP (IB) 676 of 2019	IA No. 01 of 2026	EMM AAR TRADERS	SAFARI BIKES LIMITED	9	5,31,02,227	0	45
31	Chandigarh Bench 2	CP (IB) 133 of 2022	IA No. 20 of 2024	Manoj Kumar	Sarv Awas Housing Bhiwandi Pvt. Ltd.	9	25,71,99,452	0	67
32	Chennai Bench 1	CP (IB) 73 of 2022	IA No. 11 of 2025	K.V. Capital	Amar Prakash Developers PV. Ltd.	7	2,59,86,00,000	6	71
33	Chennai Bench 1	CP (IB) 211 of 2023	IA No. 01 of 2026	GEE VEE HUMAN SOLUTIONS INDIA PRIVATE LIMITED	SRIMARG HUMAN RESOURCE PRIVATE LIMITED	9	44,00,000	0	12
34	Chennai Bench 2	CP (IB) 12 of 2023	IA No. 02 of 2026	Indian Bank	Evershine Wood Packaging Pvt Ltd	7	35,10,00,000	0	13
35	Cuttack Bench	CP (IB) 04 of 2024	IA No. 02 of 2026	National Agricultural Co-Operative Marketing Federation of India Ltd.	Zenith Mining Pvt. Ltd.	7	1,59,70,39,540	1	9
36	Cuttack Bench	CP (IB) 41 of 2023	IA No. 01 of 2026	Punjab National Bank	Goyal Energy and Steel Pvt. Ltd.	7	79,00,00,000	0	19
37	Hyderabad Bench 1	CP (IB) 277 of 2023	IA No. 01 of 2026	JM Financial Asset Reconstruction Company Ltd.	KOBO Biotech Ltd.	7	70,11,00,000	0	20
38	Hyderabad Bench 1	CP (IB) 53 of 2025	IA No. 02 of 2026	M/s Canara Bank	M/s Mansarovar Pearls (India) Pvt. Ltd.	7	2,07,46,420	0	3
39	Indore Bench	CP (IB) 48 of 2023	IA No. 07 of 2025	Bank of India Ltd.	Shree Geeta Textile Mills Pvt. Ltd.	7	30,21,00,000	0	10
40	Indore Bench	CP (IB) 22 of 2023	IA No. 02 of 2026	Small Industries Development Bank of India	Shri Ram Switchgears Ltd.	7	19,88,00,000	0	23
41	Indore Bench	TP (IB) 49 of 2019	IA No. 207 of 2021	Samunnati Agro Solutions Pvt. Ltd.	Indian Soya Industries Pvt. Ltd.	9	30,33,42,136	0	11
42	Kolkata Bench 1	CP (IB) 15 of 2023	IA No. 13 of 2025	SUMAN HEALTHCARE PRIVATE LIMITED	MOUNTVIEW CONSULTANCY PRIVATE LIMITED	7	1,20,00,000	1	9
43	Kolkata Bench 1	CP (IB) 121 of 2021	IA No. 1003 of 2023	TIKMANI STEEL TRADING COMPANY	IMPERIAL TUBES PRIVATE LIMITED	9	15,50,00,000	1	15
44	Kolkata Bench 1	CP (IB) 239 of 2021	IA No. 1892 of 2025	TATA CAPITAL FINANCIAL SERVICES LTD.	SAVITRI DEVI CHOUDHARY	95	3,70,00,000	1	7

National Company Law Tribunal									
Details of Resolution Plans Approved from FY 2026-2027 (1st Quarter)									
Sl. No.	NCLT Bench	CP No.	Plan IA No.	Name of Parties		Section	Approved Amount by NCLT	Total No. of IA's Disposed with Resolution Plan	Total No. of IA's Disposed in main Matter
45	Kolkata Bench 1	CP (IB) 249 of 2021	IA No. 1883 of 2025	TATA CAPITAL FINANCIAL SERVICES LTD.	SUNIL KUMARCHOUDHARY	95	3,70,00,000	1	7
46	Kolkata Bench 1	CP (IB) 117 of 2023	IA No. 474 of 2026	Aditya Birla Finance Limited	Ms. Anju Mitra & Subodh Kr. Agarwal	95	7,60,000	0	3
47	Kolkata Bench 1	CP(IB) (IBPP)-01 of 2025 (Pre Packed Insolvency)	IA No. 06 of 2026		Ramdurlabhpur Tea Co Ltd.	(Pre Packed Insolvency)	14,93,67,179	0	2
48	Kolkata Bench 1	CP (IB) 1377 of 2020	IA No. 37 of 2025	UCO BANK	NANDINI IMPEX PRIVATE LIMITED	7	12,17,00,000	1	35
49	Kolkata Bench 1	CP (IB) 243 of 2023	IA No. 36 of 2025	DAMODARVALLEYCORPORATION	JAI VENKTESH CONCAST PRIVATE LIMITED	9	18,05,59,939	1	11
50	Kolkata Bench 1	CP (IB) 165 of 2022	IA No. 01 of 2026	STATE BANK OF INDIA	SHREE PADMAWATI METALIKS PVT LTD	7	59,52,00,000	0	20
51	Kolkata Bench 1	CP (IB) 265 of 2024	IA No. 784 of 2026	ADITYA BIRLA FINANCE LIMITED	MR. ARINDAM BERA	95	7,50,000	0	4
52	Kolkata Bench 2	CP (IB) 276 of 2024	IA No. 25 of 2025	PIXEL CONSULTANCY PRIVATE LIMITED	LINKPOINT ADVISORY PRIVATE LIMITED	7	1,24,00,000	0	8
53	Kolkata Bench 2	CP (IB) 28 of 2024	IA No. 34 of 2025	STATE BANK OF INDIA	S. R. WORTH LIMITED	7	3,30,00,000	2	14
54	Kolkata Bench 2	CP (IB) 378 of 2018	IA No. 23 of 2025	Devi Trading & Holding Pvt. Ltd.	Avani Project & Infrastructure Ltd.	7	3,30,71,00,000	9	61
55	Kolkata Bench 2	CP (IB) 652 of 2019	IA No. 18 of 2025	State Bank of India	R.P. Info System Ltd.	7	41,42,00,000	0	28
56	Kolkata Bench 2	CP(IB) 204 of 2023	IA NO. 431 of 2025	Mr. Manoj Kumar Sharma		94	2,28,00,000	0	5
57	Kochi Bench	CP (IB) 21 of 2024	IA No. 01 of 2026	M/s Mudali Associates	M/s SDF Industries Ltd.	9	30,85,47,342	1	9
58	Kochi Bench	CP (IB) 33 of 2024	IA No. 02 of 2026	Kerala State Industrial Development Corporation Ltd.	Accurarch Acrylics Pvt. Ltd.	7	3,50,00,000	0	5
59	Kochi Bench	CP (IB) 45 of 2024	IA No. 08 of 2025	The Federal Bank Ltd.	Greenseed Agro Bio Labs Pvt. Ltd.	7	5,58,82,010	0	5
60	Kochi Bench	CP (IB) 10 of 2024	IA No. 07 of 2025	BIOTECHNOLOGY INDUSTRY RESEARCH ASSISTANCE COUNCIL	PELICAN BIOTECH AND CHEMICAL LABS PRIVATE LIMITED	7	1,39,93,888	0	6
61	Mumbai Bench 1	CP (IB) 246 of 2025	IA No. 10 of 2026	CSB Bank Ltd.	Kute Sons Fresh Dairy Pvt. Ltd.	7	25,02,07,280	0	7
62	Mumbai Bench 1	CP (IB) 997 of 2024	IA No. 137 of 2025		ESTEEM PRESS PARTS PRIVATE LIMITED	10	4,58,50,947	0	6
63	Mumbai Bench 1	CP (IB) 09 of 2023	IA No. 07 of 2026	Pegasus Assets Reconstruction Pvt. Ltd.	Vilsons Roofing Product Pvt. Ltd.	7	21,01,97,888	1	21
64	Mumbai Bench 1	CP (IB) 1318 of 2022	IA No. 45 of 2025	AXIS BANK LIMITED	MORARJEE TEXTILES LIMITED	7	8,92,30,27,478	1	32
65	Mumbai Bench 1	CP (IB) 1180 of 2022	IA No. 108 of 2025	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	GIGEO CONSTRUCTION COMPANY PRIVATE LIMITED	7	25,45,00,000	0	31
66	Mumbai Bench 1	CP (IB) 22 of 2025	IA No. 27 of 2026	BANK OF INDIA	VISHAL STRUCTURALS PRIVATE LIMITED	7	15,25,00,000	0	15

National Company Law Tribunal									
Details of Resolution Plans Approved from FY 2026-2027 (1st Quarter)									
Sl. No.	NCLT Bench	CP No.	Plan IA No.	Name of Parties		Section	Approved Amount by NCLT	Total No. of IA's Disposed with Resolution Plan	Total No. of IA's Disposed in main Matter
67	Mumbai Bench 1	CP (IB) 973 of 2020	IA No. 135 of 2025	Bank of India	Frost International Ltd.	7	1,81,20,10,838	0	27
68	Mumbai Bench 2	CP (IB) 1171 of 2021	IA No. 1085 of 2023	ICICI BANK LIMITED	RAJESH BUSINESS AND LEISURE HOTELS PRIVATE LIMITED	7	7,30,00,00,000	0	7
69	Mumbai Bench 3	CP (IB) 4359 of 2019	IA No. 72 of 2025	Mrs. Bhanu Navin Nisar	M/s Vijaygroup Realty LLP	7	22,00,00,000	1	19
70	Mumbai Bench 3	CP (IB) 1150 of 2022	IA No. 20 of 2025	Beacon Trusteeship Ltd.	Assets Care & Reconstruction Enterprise Ltd.	9	2,15,61,00,000	7	23
71	Mumbai Bench 3	CP (IB) 3352 of 2019	IA No. 2145 of 2023	Regency Ispat Pvt. Ltd.	Vijay Citispace Pvt. Ltd.	9	69,58,475	1	18
72	Mumbai Bench 4	CP (IB) 884 of 2023	IA No. 126 of 2025	Yes Bank Ltd.	Indrajit Power Pvt. Ltd.	7	2,31,90,00,000	1	15
73	Mumbai Bench 4	CP (IB) 61 of 2023	IA No. 40 of 2024	Small Industries Development Bank of India	Viola Resorts Pvt. Ltd.	7	18,41,71,844	1	4
74	Mumbai Bench 4	CP (IB) 1182 of 2022	IA No. 42 of 2025	IDBI Trusteeship Services Ltd.	Envirant Constructions Pvt. Ltd.	7	21,00,00,000	1	10
75	Mumbai Bench 4	CP (IB) 57 of 2025	IA No. 03 of 2026	Kamavati Finance Ltd.	New Haven Engineering Co. Pvt. Ltd.	7	24,41,30,092	1	5
76	Mumbai Bench 5	CP (IB) 1121 of 2022	IA No. 79 of 2025	Bonfiglioli Transmissions Pvt. Ltd.	Universal Construction Machinery & Equipment Ltd.	9	1,90,00,000	0	7
77	Mumbai Bench 5	CP (IB) 299 of 2023	IA No. 88 of 2025	Axis Bank Ltd.	VIN Semiconductors Pvt. Ltd.	7	5,69,53,000	0	12
78	Mumbai Bench 5	CP (IB) 715 of 2021	IA No. 136 of 2025	Capacite Infraprojects Ltd.	Siddhi Raj Housing Projects Pvt. Ltd.	9	91,99,13,000	0	19
							55,17,66,03,763 Rs. 5,517.66 Cr.	68	1,676